

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Madhya Pradesh
2.	State Population as per census 2011	
3.	No. of Districts in the State/UT	
4.	Name and Designation of the Food Safety Commissioner	Name: Mr. Nitish Vyas Designation: Commissioner(Health) and Commissioner Food Safety
5.	Contact details & e-mail	Address: Food & Drugs Administration, Idgah Hills, Bhopal-462001 Tel: 0755-2665385 Fax: Email: foodsafety.fda@mp.gov.in Health.commissioner@rediffmail.com
6.	Name of Nodal Officer and contact details	Name: Sh. Arvind Kumar Pathrol, Senior Food Inspector Address: Food and Drug Administration Tel: Fax: Email: foodsafety.fda@mp.gov.in
7.	Number of DO	Full Time: 55 Part Time: 51
8.	Number of AO	51
9.	Number of FSO	Full Time: 163 Part Time: nil
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	2
12.	No. of State labs that are NABL accredited	1
13.	Food Business Units licensed till date	Online: 44026 Offline:
14.	Food Business Units registered till date	Online: 283333 Offline:
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	
b	No. of Districts issuing license/registration PARTIALLY ONLINE	
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	
16.	Whether State level Advisory Committee is re-constituted (SLAC)	No
17.	Whether District level Advisory Committee is re-constituted (DLAC)	No
18.	Whether Appellate Tribunal is operational?	

ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)

19.	Number of food samples collected	7150
20.	Number of food samples analyzed	7063
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	1352
22.	Number of cases launched against FBOs	Adjudications- Criminal Court- 1343
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 842 penalty is imposed
		Amount of Penalty raised- Rs. 3,61,04,200
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-